

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2881
ANSWERED ON:22.08.2006
SETTING UP OF CAMPS IN NORTH -EASTERN STATES
Charenamei Shri Mani

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of camps set up by various security forces in the North Eastern region, State-wise;
- (b) the number of temporary and permanent camps set up in Government buildings, community buildings, religious buildings and private lands, State-wise;
- (c) whether regular rent is paid to the owner of the buildings and land; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a), (b), (c) & (d): The number of camps of security forces varies from time to time, depending on the internal security situation. While permanent establishments are owned by the Central Police Forces (CPFs), State Governments provide temporary camps and pay rent for the same.